

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
AGEO TECHNOLOGIES PRIVATE LIMITED**

1	NAME OF CORPORATE PERSON	AGEO TECHNOLOGIES PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	JANUARY 10, 2011
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, DELHI
4	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U52590DL2011PTC212410
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	G-1/15A, S/F, KHASRA NO. 82/22, MAHAVIR ENCLAVE, PALAM, NEW DELHI-110045
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	DECEMBER 31, 2021
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: AKHIL CHADHA ADDRESS: 89, PUSHPANJALI APARTMENTS, PLOT NO. 10, SECTOR -4, DWARKA, NEW DELHI – 110078 EMAIL ID: chadhakhil@gmail.com REGISTRATION NO.: IBBI/IPA-002/IP-N00917/2020-21/13068
8	LAST DATE FOR SUBMISSION OF CLAIMS	JANUARY 30, 2022

Notice is hereby given that the Central Glass Company India Private Limited has commenced voluntary liquidation on December 31, 2021.

The stakeholders of Central Glass Company India Private Limited are hereby called upon to submit a proof of their claims, on or before January 30, 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

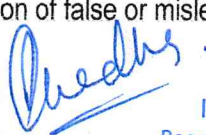
Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Akhil Chadha

Date: January 03, 2022

Place: New Delhi


AKHIL CHADHA
Insolvency Professional
Regn. No. IBBI/IPA-002/IP-N00917/
2020-21/13068